

**PRESS RELEASE**



**RESERVE BANK OF INDIA**

[www.rbi.org.in](http://www.rbi.org.in)  
[www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)  
e-mail: [helpprd@rbi.org.in](mailto:helpprd@rbi.org.in)

**PRESS RELATIONS DIVISION**, Central Office, Post Box 406, Mumbai 400001  
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

November 25, 2004

**Reserve Bank Cancels Certificate of Registration of  
M/s BRR Leafin Private Limited, Hyderabad**

The Reserve Bank of India, has on November 22, 2004 cancelled the certificate of registration granted to M/s BRR Leafin Private Limited having its registered office at 6-3-666/A/102, Lumbini Towers, Punjagutta, Hyderabad-500082 for carrying on the business of a non-banking financial institution.

Following cancellation of registration certificate, M/s BRR Leafin Private Limited, cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**Ajit Prasad  
Manager**

**Press Release : 2004-2005/552**